

HIGH COURT OF KARNATAKA

March 18, 2020

CORRIGENDUM TO NOTICE DATED MARCH 18, 2020

It is clarified that the members of electronic and print media, who are holding identity cards, and Advocates' clerks/staff holding identity cards or authorization of Advocates on letterhead will be allowed entry into the precincts of the Courts mentioned in the Notice dated March 18, 2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(Rajendra Badamikar)
Registrar General